

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 538 OF 2016 IN  
APPEAL NO. 252 OF 2016**

**Dated: 31<sup>st</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s GEM Sugars Ltd.**

**...Appellant(s)**

**Vs.**

**Karnataka Power Transmission Corporation Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Shubhranshu Padhi  
Ms. Gursimran Dhillon

Counsel for the Respondent(s)

:

Mr. Anand K. Ganesan  
Mrs. Swapna Seshadri for R.1

**ORDER**

List the I.A. No. 538 of 2016 for further hearing on **16.03.2017.**  
Interim order to continue till then. Pleadings be completed in the main  
appeal.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*